

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL No. 36 of 2019 &
IA NOS. 1853 of 2018 & 343 OF 2019

Dated : 5th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Marakka Solar Power Project LL.P & Anr.	Appellant(s)
Vs.		
Mangalore Electricity Supply Company Limited & Anr.	Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : Mr. Shahbaz Hussain
Mr. Fahad Khan for R-1

ORDER

None appeared on behalf of the appellant.

List the matter on **09.09.2019.**

(S. D. Dubey)
Technical Member

vt/pk

(Justice Manjula Chellur)
Chairperson